

the places in Uttar Pradesh and the number of educational institutions in which National Discipline Scheme has been started?]

शिक्षा मंत्री (डा० के० एल० श्रीमाली) :

उत्तर प्रदेश में इलाहाबाद, महारनपुर, गाज़ियाबाद, अलीगढ़ और लखनऊ की ग्यारह संस्थाओं में राष्ट्रीय अनुशासन योजना आरम्भ हो चुकी है।

†[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): In eleven institutions at Allahabad, Saharanpur, Ghaziabad, Aligarh, and Lucknow in Uttar Pradesh the National Discipline Scheme has been started.]

ASSIGNMENTS TO HIGH/SUPREME COURT JUDGES

188. SHRI D. P. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any judges of the High Courts and the Supreme Court of India, either in service or retired, have been given other assignments by Government since the advent of independence; and

(b) if so, what are the assignments given so far, and who are the judges to whom these have been given?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT):

(a) Yes.

(b) The information is being collected and will be laid on the Table of the Rajya Sabha.

REFUSAL OF PERMISSION TO A FOOTBALL TEAM FROM SOUTH CHINA TO PLAY MATCHES IN INDIA

189. SHRI MAHESWAR NAIK: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government refused permission to a touring football team from South

China to play some scheduled matches in India soon after its arrival in Bombay towards the end of the last month; and

(b) if so, under what circumstances and for what reasons the permission was refused?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) The All India Football Federation was refused permission to arrange matches in Bombay and Calcutta between Indian football teams and a football team sponsored by the South China Athletic Association of Hong Kong.

(b) It was reported to Government that seven members of the visiting team had participated in the last Asian Games at Tokyo as representatives of Taiwan, a State not recognised by this country. Permission was refused because due to the short notice given to Government by the All India Football Federation, there was no time to verify whether these players owed allegiance to Taiwan or were Hong Kong (British) nationals travelling on regular Hong Kong passports.

दिल्ली में आबारा लड़के

१६०. श्री नवार्बासिंह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे आबारा लड़कों की संख्या कितनी है (१) जो दिल्ली में जुविनाइल एंड ब्यूरो द्वारा अब तक पकड़े गये हैं; (२) जो उनके सरपरस्तों को सौंप दिये गये; और (३) जो सुधार-गृह में भेज दिये गये;

(ख) सुधार-गृह में उनको क्या क्या काम सिखाया जाता है और उनको वहां कितने समय तक रखा जाता है; और

(ग) सुधार-गृह से निकलने के बाद उन्हें काम दिलाने और उनकी देख रेख रखने की क्या व्यवस्था की गई है ?